

F.No.A-32011/5/2009-Ad.VI
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

New Delhi, the 11th February, 2011.

ORDER NO. 22 OF 2011

The following officers in the grade of Commissioner/Director of Income Tax are hereby promoted to the grade of Chief Commissioner of Income Tax (CCIT) in the Pay Scale of Rs. 67,000-79,000/- notionally with effect from the date of promotion of the officers junior to them and actually with effect from the date of assumption of charge of the post of CCIT by them and until further orders as indicated below:

S.No.	Name of the officer/ (S/Shri/Smt.)	Civil Code	Inter-se-seniority	Date of Notional promotion
1.	Sudhir Chandra	76033	Below Shri R.K. Tiwari and above Shri Naresh Kumar against the panel 2008-09	31.12.2009
2.	P.S. Chellappan	77010	Below Shri A.N. Pahuja and above Shri S. Pradhan against the panel 2009-10	22.01.2010
3.	Chitra Srinivasan	77030	Below Shri B.L. Razdan and above Shri A.L.K.B. Chand against the panel 2009-10	22.01.2010
4.	R.K. Rai	77045	Below Shri K.S. Pathania and above Shri L.R. Nayyar against the panel 2009-10	22.01.2010
5.	G.N. Pandey	78006	Below Shri L.R. Nayyar and above Shri Mukesh Kumar against the panel 2009-10	22.01.2010

2. The following Commissioner/Director of Income Tax are promoted as Chief Commissioner of Income Tax (CCIT) with effect from the date of assumption of charge of the post and until further orders:

S.No.	Name of the officer (S/Shri/Smt)	Civil Code
1.	P.C. Srivastava	78013
2.	S.K. Ray	78014
3.	R.C. Pramanik	78015
4.	Sunil Verma	78017
5.	Poonam Dutt	78018
6.	D.K. Das Sharma	78019
7.	Pramila Srivastava	78020
8.	B.N. Panda	78021
9.	S.K. Pahwa	78022
10.	R.K. Sharma	78024
11.	S.K. Srivastava	78025
12.	D. Das Gupta	78026
13.	Kiran Oberoi Vasudev	78027

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S.No.	Name of the officer (S/Shri/Smt)	Civil Code
14.	K. Satyanarayana	78028
15.	S.M. Rastogi	78029
16.	S. Rajguru	78030
17.	Atulesh Jindal	78031
18.	T. Jena	78032
19.	Arvind Shankar	78033
20.	A.K. Mehrish	78035
21.	S. Bose	78036
22.	Dilip Kumar	78037
23.	Swatantra Kumar	78038
24.	R.K. Gupta	78040
25.	Y.K. Batra	78041
26.	Dhirendra Khare	78042
27.	S.S. Kanan	78046
28.	Purnima Singh	78047

3. The above orders issue in compliance to Orders of Hon'ble High Court of Delhi in W.P.(C) 6013/2010 dated 08.10.2010; Hon'ble High Court of Madras order dated 10.11.2010 in W.P. No. 18667/2010; Hon'ble CAT, P.B., New Delhi orders dated 01.06.2010 in O.A. No. 311/2010 & 05.03.2010 in O.A. No. 41/2010 .

4. Hindi version of this order will follow.


(A.K. Chaturvedi)

Deputy Secretary to the Government of India

Copy to:

- 1 Officers concerned.
- 2 All Chief Commissioners/Directors General of Income Tax.
- 3 Principal Chief Controller of Accounts, New Delhi.
- 4 Zonal Accounts Officer, CBDT, C/o CCIT (CCA) concerned.
- 5 PPSs to FM/MOS(R)/Secretary(Revenue)/AS(R)/Chairman, CBDT/ Members, CBDT/ JS (Admn.) CBDT / JS(R)
- 6 Adviser to FM.
- 7 Secretary, UPSC (Attn: Shri S.C. Srivastava) w.r.t their F.No.1/15(21)/2010-AP-2.
- 8 DOP&T w.r.t. O.M. No.F.18/04/2011-EO(SM-II) dated 31.01.2011.
- 9 Hindi Section for Hindi version.
- 10 Secretary General, IRS Association/ ITGOA/All India Income Tax SC & ST Employees Welfare Association
- 11 Web Manager for www.irsofficersonline.org website.


(A.K. Chaturvedi)

Deputy Secretary to the Government of India

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